

ITEM NO.107

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1563/2017

AVANEESH KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR STAY APPLICATION ON IA 68453/2017 AND
FOR EXEMPTION FROM FILING O.T. ON IA 68454/2017)

Date : 09-01-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) Mr. Vijay Pal Sharma, Adv.
Mr. Deepak Sharma, Adv.
Ms. Saumya Sharma, Adv.
Ms. Mohini Kumari, Adv.
Mr. Yuvraj Chhabra, Adv.
Mr. Praveen Swarup, AOR

For Respondent(s) Mr. Garvesh Kabra, AOR
Mr. Abhishek Jaju, Adv.
Mrs. Pooja Kabra, Adv.
Mrs. Nikita Jaju, Adv.
Mr. Avanish Deshpande, Adv.

Mr. Amit Kumar Singh, Adv.
Mr. Aman Pathak, Adv.
Mr. Avnish Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks.

(SAPNA BISHT)
COURT MASTER (SH)

(POOJA SHARMA)
COURT MASTER (NSH)